

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2077
ANSWERED ON:05.08.2003
BRIBE CASES INVESTIGATED BY CBI
KANTI SINGH; RAM PRASAD SINGH

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of bribe cases registered and investigated by the CBI during the last one year; and
- (b) the outcome of the investigations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a) & (b): The CBI has reported that it has registered 233 Trap cases and investigated a total number of 309 trap cases during the year 2002. Out of these 309 Trap cases, 260 cases were sent up for trial, 22 cases for Regular Departmental Action, 2 cases otherwise disposed of, 6 cases were closed and 19 cases remained under investigation as on 31.12.2002.